

12.53 hrs.

**SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL\***

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramalal): I beg to move for leave to introduce a Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the readjustment of representation, and re-delimitation of Parliamentary and Assembly constituencies in so far as such readjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith.

डा० राम नारायण राहिया (कन्नौज) : अध्यक्ष महोदय इस पर एक बात कहने दीजिये। यह सरकार जात पर पहली दफ़ा लोक सभा में हारी है और मैं कहे देता हूँ कि इस सरकार का ख़ात्मा जात को लेकर ही होगा।

Shri Bal Raj Madhok (South Delhi) : These Bills were circulated to us only today morning. If we have to oppose or support the Bills, we must have time to read them. They could have been circulated earlier.

Mr. Speaker : Again this will come and he can oppose it. This is only asking for leave to introduce the Bill.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, आप नियम 72 को देखिए, जिसके मातहत हमको किसी भी बिल का इन्ट्रोडक्शन स्टेज पर विरोध करने का अधिकार है, लेकिन यह आर्डर पेपर और बिल आदि हम को करीब साढ़े नौ बजे मिले हैं। बिल बहुत लम्बा चौड़ा है। हमें उनको देखने का मौका नहीं मिला है। इसलिए...

Mr. Speaker : Normally the convention is that at the introduction stage...

श्री मधु लिमये : ऐसा नहीं है। आप नियम 72 को देखिए।

Mr. Speaker: What is the number?

श्री मधु लिमये : 72 वे हमारे अधिकार को छीन रहे हैं। इस लिए आप इस बिल को इन्ट्रोड्यूस करने की इजाजत न दीजिए। मुझे इसका विरोध करना है।

Mr. Speaker : Special permission was given. What is his suggestion?

श्री मधु लिमये : मेरा सुझाव है कि आप इस बिल को इन्ट्रोड्यूस न करने दीजिये। इस को अगले सत्र के पहले दिन इन्ट्रोड्यूस किया जाये, ताकि हमें इन्ट्रोडक्शन स्टेज पर विरोध करने का मौका मिले।

Shri S. M. Banerjee (Kanpur) : About this particular Bill which has been introduced, here under item 27 of the agenda, it is said :

"Shri Asoka Mehta to move for leave to introduce the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes... and for matters connected therewith."

You know, Sir, that we have been agitating on this point and we have been demanding a clear answer from this particular Ministry about the fate of the Lokur Committee's report, but we do not know anything about it. It is known only to certain Scheduled Caste Members who were taken into confidence by Shrimati Chandrasekhar who is no more a Minister now. Nobody else was taken into confidence. I know that certain Scheduled Castes, especially the castes of those Scheduled Caste Members who voted against the present Congress regime, are being excluded. This is not proper. I, therefore, submit that this Bill should not be introduced today. I want to oppose the introduction of this Bill.

श्री मधु लिमये : अध्यक्ष महोदय, सरकार के पास बहुमत है और उसके बल पर वह इस बिल को इंट्रोड्यूस कर सकती है, लेकिन चूंकि हमें इस बिल का अध्ययन करने का समय नहीं दिया गया है, इस लिए मैं आप से निवेदन करना चाहता हूँ कि आप इस को इंट्रोड्यूस करने की इजाजत न दीजिए।

**The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh) :** Now, it is only a question of leave being granted. They can oppose leave being granted.

**Mr. Speaker :** I shall put it to vote, and the hon. Members can oppose it.

श्री मधु लिमये : अध्यक्ष महोदय, किसी भी बिल का विरोध करने के लिए उसका अध्ययन करने की जरूरत होती है। हमारी ऐसी तो आदत नहीं है कि ऐसे ही उठ कर विरोध कर दिया। इस लिए मेरी विनम्र प्रार्थना है कि आप इस बिल के इंट्रोडक्शन की इजाजत न दीजिए। लोकूर कमेटी का मामला एक भरसे से चल रहा है। क्या फर्क पड़ता है, अगर आज यह बिल इंट्रोड्यूस न हुआ ? मेरा विरोध कुछ जातियों के समावेश को नहीं, छांटने को है।

श्री राम चरण (खुर्जा) : कुछ शिड्यूल्ड कास्टस और ट्राइब्स को एक्स्क्लूड किया जा रहा है। यह बिल बहुत लम्बा है, जिसको स्टडी करने की जरूरत है। इस लिए आज इस बिल को न लिया जाये, बल्कि अगले सेशन में लिया जाये।

**Shri Ranga (Srikulam) :** There are certain things which the Chair also can be expected to do. For instance, the Chair could direct Government to circulate these Bills sufficiently in advance so that Members would be able to decide for themselves whether they would like to oppose it even at the introduction stage.

**Shri S. M. Banerjee :** We oppose the exclusion of any caste.

**Mr. Speaker :** I entirely agree with the suggestion made. I agree that some notice must be given so that Members may know what Bill is coming and what Bill is not coming. At the last minute if the Bill is circulated, I am also obliged to do it, and naturally when Government want to introduce it, it is delicate for me to say 'No'. It will be good for the hon. Members in the House and also the country if the Bill is gazetted earlier, so that they will know what the Bill is and they can decide whether to oppose it or not.

For the present, I think it will be useful to have it introduced now so that hon. Members may read the Bill and they can come prepared to oppose the Bill more vigorously next time. Therefore, I shall now put it to vote.

**Mr. Speaker :** The question is :

"That leave be granted to introduce a Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the readjustment of representation, and re-delimitation of Parliamentary and Assembly constituencies in so far as such readjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith."

Those in favour may say 'Aye'.....

Some hon. Members: Aye.

13 hrs.

**Mr. Speaker :** Those against may say 'No'.

Some hon. Members: No.

**Mr. Speaker :** The 'Ayes' have it.....

**Shri Madhu Limaye :** The 'Noes' have it.

**Mr. Speaker :** All right, let the Lobby be cleared.

श्री मधु लिमये : आज मैं सिद्धान्त के लिए विभाजन चाहता हूँ। मैं स्पष्ट करना

चाहता हूँ कि चूँकि कुछ लोग सूची से निकाले जा रहे हैं, इसलिए यह विरोध है।

**Shri Kanwar Lal Gupta** (Delhi Sadar): What is the use of this division? We are not interested in a division. We protest against the way it is being done. We can have voice vote.

श्री मीठ: लाञ्छनीना (सवाई माधोपुर): जो बिल भेजा गया है, वह अंग्रेजी में है। हिन्दी में भी बिल भेजा जाना चाहिए।

श्री मधु लिमये: मैं केवल सिद्धान्त के लिए विभाजन चाहता था। हमारा विरोध इनक्लूजन से नहीं है, बल्कि कुछ जातियों के एक्सक्लूजन से है। इस लिए आप इस विभाजन को छोड़ दीजिए।

**Dr. Ram Subhag Singh**: No, we want division.

**Mr. Speaker**: The question is:

"That leave be granted to introduce a Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the readjustment of representation, and redelimitation of Parliamentary and Assembly Constituencies in so far as such readjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith".

Those who are in favour of the motion will please say 'aye'.

Several hon. Members: 'Aye'.

**Mr. Speaker**: Those who are against the motion will please say 'no'.

Some hon. Members: 'No'.

**Mr. Speaker**: The 'ayes' have it; the 'ayes' have it.

**Dr. Ram Subhag Singh**: We want division.

**Mr. Speaker**: When I have said 'ayes' have it, 'ayes' have it, there is no question of division. Leave is granted.

*The motion was adopted.*

1926 (A) LSD—3.

**Shri Raghu Ramaloh**: I introduce the Bill.

13.03 hrs.

*The Lok Sabha then adjourned for lunch till fourteen of the clock.*

*The Lok Sabha re-assembled after lunch at five minutes past fourteen of the clock.*

[**MR. DEPUTY-SPEAKER** in the Chair]

STATUTORY RESOLUTION RE: LEVY OF EXPORT DUTY ON IRON ORE

वाणिज्य मन्त्री (श्री बिनेश सिंह): उपाध्यक्ष महोदय, मैं संकल्प पेश करता हूँ कि:

"भारतीय प्रशुल्क अधिनियम, 1934 (1934 का संख्या 32) की धारा 4क की उपधारा (2) के अनुसरण में, यह सभा लौह अयस्क पर निर्यात शुल्क लगाने के बारे में भारत सरकार के वाणिज्य मन्त्रालय की दिनांक 24 जुलाई 1967 की अधिसूचना संख्या एस० प्रो० 2461 का अनुमोदन करती है।"

श्री मधु लिमये (मुंगेर): मेरा व्यवस्था का प्रश्न है। कानून, नियम और संविधान। मैं आपका ध्यान.....

श्री रणधीर सिंह (रोहतक): कार्रवाई में रोक लगाना चाहते हैं? यह क्या है?

श्री मधु लिमये: क्या मैं कोई गलत बात कह रहा हूँ?

श्री रणधीर सिंह: मैंने समझ लिया।

श्री मधु लिमये: बड़े समझदार आदमी हैं। मेरे बोलने के पहले ही समझ लिया।

**Mr. Deputy-Speaker**: The free-for-all style debate is over now. We are abiding by the rules and the procedure. We want to conduct business.